

COURT NO. 3
THE HONOURABLE SRI JUSTICE P.SAM KOSHY
THE HONOURABLE SRI JUSTICE SAMBASIVARAO NAIDU

To be heard on Tuesday the 30th day of July 2024(AT 10:30 AM - HYBRID MODE)
NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings -
<https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR PRONOUNCEMENT OF JUDGMENT				
1	FCA/102/2014	S SOMESHWAR RAO	K SREENIVAS SR APP	MAHABUBNAGAR
2	CRLA/950/2014 CRLA/45104/2015 (Filing No) - CRLA/1004/2014 CRLA/1029/2014	RAKESH JANGEM	PUBLIC PROSECUTOR	HYDERABAD
3	CRLA/1004/2014	T PRADYUMNA KUMAR REDDY	PUBLIC PROSECUTOR NARAPARAJU AVANEESH (R4) A P SURESH RAM (R5) KARNA GOVINDA REDDY (R3) MEMO FILED USR 10608/2021 DT:-19- 02-2021. MEMO FILED USR 13503/2024	RANGA REDDY
4	CRLA/1029/2014	T PRADYUMNA KUMAR REDDY	PUBLIC PROSECUTOR	RANGA REDDY
5	CRLA/45104/2015/ (Filing No) IA 1/2015(CRLAMP 1783/2015)(Condone Delay Petition) IA 2/2015(CRLAMP 45105/2015)(Leave Petition)	PUBLIC PROSECUTOR		HYDERABAD
6	CRLA/978/2014 CRLA/917/2014	KANAKA DURGA CHELLUBOYINA	PUBLIC PROSECUTOR MEMO FILED USR 44008/2021. MEMO FILED USR 39886/23	HYDERABAD
7	CRLA/917/2014	P RADHIKA	PUBLIC PROSECUTOR	HYDERABAD
8	CRLA/67/2015	Y RATNA PRABHA	PUBLIC PROSECUTOR WRITTEN ARGUMENTS FILED USR NO 65715/24	MAHABUBNAGAR
9	CRLA/324/2015	K S RAHUL	PUBLIC PROSECUTOR LIST OF DOCUMENTS FILED USR 18112/2024. MEMO FILED USR 45066. MATERIAL PAPERS FILED USR 44830/2021. PAPER BOOK PREPARED AND PUT UP IN EB.	KHAMMAM
10	CRLA/504/2015	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KARIMNAGAR
11	CMA/616/2023 IA 2/2023(Suspension Petition) IA 2/2024(For Being Mentioned) CMA/574/2023	E ANISHA REDDY	V SEETHARAMA AVADHANI B MAHENDER REDDY (R3) RR1 AND 2 APP BY MR.V.S.R. AVADHANI R3 APP BY MR.B.MAHENDAR REDDY	SANGAREDDY
12	CMA/574/2023 IA 1/2023(Suspension Petition) IA 2/2024(For Being Mentioned)	E ANISHA REDDY	V SEETHARAMA AVADHANI RR 1TO3 APP PROOF OF SERVICE FILED VIDE USR 119508 OF 2023	SANGAREDDY

FOR DISMISSAL

13	CMA/3491/2002 IA 1/2008(CMAMP 1862/2008)(Review Petition)	S CHANDRASEKHAR	P DEVENDER	HYDERABAD
14	CMA/23/2008	S SURENDER REDDY	S VANI SR APP	ADILABAD
15	CMA/25/2008 IA 1/2008(CMAMP 369/2008)(Fix an Early Date)	PALLE SRIHARINATH	SR UNSERVED(NO SUCH PERSON)	RANGA REDDY
16	CMA/81/2008	I AGA REDDY	M RAM MOHAN REDDY SR APP	KARIMNAGAR
17	CMA/729/2008	RAVI KUMAR TOLETY	R1 SERVED R2 UNSERVED RR 3TO5 NOT NECESSARY PARTIES VIDE C.T	HYDERABAD
18	CMA/1284/2008 CMA/1285/2008	B HARINATH RAO R VINOD REDDY(SC FOR TSTRANSCO) ANUP KOUSHIK KARAVADI	CHALLA GUNARANJAN SR APP	HYDERABAD
19	CMA/1285/2008 IA 2/2008(CMAMP 2736/2008)(For Being Mentioned)	B HARINATH RAO R VINOD REDDY(SC FOR TSTRANSCO) ANUP KOUSHIK KARAVADI	CHALLA GUNARANJAN SR APP	HYDERABAD
20	CMA/1615/2008	G ANANDAM	BOOMA GANGADHAR SR APP	NIZAMABAD
21	CMA/554/2009	K S MURTHY	RAMARAJU SHYAM SUNDER RR 1 AND 2 APP	RANGA REDDY
22	CMA/457/2010 IA 1/2018(Amendment Petition)	K SREENIVAS	V RAGHUNATH SR APP	MAHABUBNAGAR
23	WP/19067/2023 IA 1/2023(Stay Petition)		SHASHI KIRAN PUSLURI (SC FOR TSLSA) K VENUMADHAV (R2) GP FOR REVENUE (R8)	BHADRADRI KOTHAGUDEM

FOR ADMISSION

24	CMA/380/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Condone Delay in Rep)	B SRINIVASULU		NAGARKURNOOL
25	CMA/381/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Condone Delay in Rep) IA 3/2024(Injunction Petition)	M V DURGA PRASAD	DIVYA RAI SOHNI (R12)	RANGA REDDY
26	CMA/382/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Suspension Petition)	M V DURGA PRASAD	G RAJESHWAR RAO	NIZAMABAD
27	CMA/383/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Injunction Petition)	M V DURGA PRASAD	DIVYA RAI SOHNI (R12)	RANGA REDDY
28	CMA/384/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Injunction Petition)	SHYAM S AGRAWAL	MANJARI S GANU (R4)	RANGA REDDY

29	WP/20343/2024 IA 1/2024(Direction Petition)	SEELOJU SHIVA KUMAR	THE ADVOCATE GENERAL	MEDCHAL- MALKAJGIRI
<u>INTERLOCUTORY</u>				
30	CMA/629/2023 IA 1/2023(Stay Petition)	J C FRANCIS	VANKINA ALLU AND PARTNERS SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	RANGA REDDY
31	CMA/675/2023 IA 2/2023(Suspension Petition)	Dr CHALLA SRINIVASA REDDY	B RAJAVARDHAN REDDY SR APP PROOF OF SERVICE NOT FILED	NAGARKURNOOL
32	CMA/95/2024 IA 2/2024(Condone Delay Petition) IA 3/2024(Suspension Petition)	VEDULA CHITRALEKHA	K PRADEEP REDDY RR 1TO5 SERVED RR 1TO5 APP PROOF OF SERVICE FILED FOR RR 1TO3 VIDE USR NO. 28087/24 DT 15/03/2024 MEMO FILED VIDE USR NO16516/24 DT 16/02/2024	RANGA REDDY
33	CMA/194/2024 IA 1/2024(Stay Petition)	VANKINA ALLU AND PARTNERS	S SOMESHWAR RAO	WANAPARTHY
34	CMA/195/2024 IA 2/2024(Stay Petition)	P VINOD LAL	N SRIKANTH GOUD R1 APP R2 NOTICE SENT NOT YET RETURNED R3 NOT NECESSARY PARTY VIDE CT\ PROOF OF SERVICE FILED VIDE USR NO.58175 OF 2024	HYDERABAD
35	CMA/287/2024 IA 1/2024(Suspension Petition) CMA/311/2024	B VAMSHIDHAR REDDY	RUSHEEK REDDY K V	HYDERABAD
36	CMA/311/2024 IA 1/2024(Suspension Petition)	RUSHEEK REDDY K V	B VAMSHIDHAR REDDY	HYDERABAD
37	CMA/310/2024 IA 1/2024(Stay Petition)	MOHD MUMTAZ PASHA	G MALLIKHARJUNA RAO R1 AND 2 APP, RR 3TO 6 FARMAL PARTIES HENCE NOT NECESSARY VIDE CT. PROOF OF SERVICE NOT FILED	RANGA REDDY
38	CMA/343/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition) IA 3/2024(Suspension Petition) CRP/1769/2024	SHYAM SUNDER MURTHY	S NAGESH REDDY	RANGA REDDY
39	CRP/1769/2024 IA 1/2024(Stay Petition)	SHYAM SUNDER MURTHY		RANGA REDDY
<u>INTERLOCUTORY(BAILS)</u>				
40	CRLA/235/2018 IA 1/2023(Bail (u/s 389(1)))	A DURGA BHASKAR	PUBLIC PROSECUTOR	MAHABUBNAGAR
41	CRLA/118/2019 IA 2/2019(Bail (u/s 389(1)))	HEMA JAISWAL	PUBLIC PROSECUTOR	KARIMNAGAR
42	CRLA/348/2019 IA 1/2024(Bail (u/s 389(1))) IA 2/2024(Bail (u/s 389(1))) IA 3/2024(Bail (u/s 389(1))) CRLA/328/2019	MOHD MUZAFFER ULLAH KHAN P VAMSHEEDHAR REDDY GUMMALLA BHASKER REDDY	PUBLIC PROSECUTOR MEMO FILED USR 71868/2023. MEMO FILED USR 16088/2023. PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
43	CRLA/328/2019 IA 1/2024(Bail (u/s 389(1))) IA 2/2024(Bail (u/s 389(1)))	P PRABHAKAR REDDY	PUBLIC PROSECUTOR ::MEMO FILED USR 30560/19 dt,13-06- 2019	HYDERABAD
44	CRLA/464/2019 IA 2/2019(Bail (u/s 389(1)))	AMMAJI NETTEM	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	WARANGAL

SPECIALLY IDENTIFIED CASES

45	CMA/990/2009	MANJARI S GANU	MANOJ REDDY KESHI REDDY SR APP	HYDERABAD
46	CMA/148/2010	RAKESH SANGHI	PALLE NAGESWAR RAO	HYDERABAD
47	CMA/127/2014 IA 1/2014(CMAMP 180/2014)(Dispense with Petition) IA 2/2014(CMAMP 192/2014)(Stay Petition)	VIVEK JAIN	SOMA VENKATESWARLU	HYDERABAD
48	CMA/343/2015 IA 1/2015(CMAMP 688/2015)(Suspension Petition)	S BHOOMA GOUD	S CHANDRA MOHAN REDDY R1 APP RR 2TO7 NOT NECESSARY PARTIES VICE C.T	HYDERABAD
49	CMA/749/2016 IA 1/2016(CMAMP 1529/2016)(Suspension Petition)	D MADHAVA RAO	B NALIN KUMAR	HYDERABAD
50	CMA/875/2016 IA 2/2016(CMAMP 1726/2016)(Suspension Petition)	K PRADEEP REDDY	G KALYAN CHAKRAVARTHY SR APP	RANGA REDDY
51	CMA/843/2017	BANKATLAL MANDHANI	V J RAKESH BABU R1 APP RR 2TO16 NOT NECESSARY PARTIES VIDE C.T	WARANGAL
52	CMA/960/2018 IA 1/2018(Injunction Petition) IA 2/2018(Vacate Stay Petition) IA 1/2022(Direction Petition)	NYAYAPATHI PRASHANT	R RANGANATHAN RR 1TO4 APP	HYDERABAD
53	CMA/333/2019 IA 1/2019(Condone Delay in Rep)	K M MAHENDER REDDY	R1 R2 R3 R4 R5 R6 R7 R8 UNSERVED ;:RR 1 to 3 Batta due	KARIMNAGAR
54	CMA/560/2019 IA 2/2019(Permission Petition) IA 3/2019(Suspension Petition)	SRINIVAS VELAGAPUDI		RANGA REDDY
55	CMA/642/2019 IA 1/2019(Stay Petition)	KOWTURU PAVAN KUMAR	KAMTALA KRISHNA KALYAN RR 1TO3 APP RR 4TO6 UNSERVED(LEFT) R7 SERVED R8 UNSERVED R9 UNSERVED(LEFT)	KHAMMAM
56	CMA/200/2020 IA 1/2020(Condone Delay Petition) IA 2/2020(Suspension Petition) IA 3/2020(Stay Petition)	KALPANA EKBOTE	G SETHU RAMA RAO	HYDERABAD
57	CMA/46/2023 IA 1/2023(Dispense with Petition) IA 2/2023(Stay Petition)	T JASWANTH KUMAR	MADHAVARAPU SIDDHARTHA RAO .. TMP SR APP	MEDAK
58	CMA/99/2023 IA 1/2023(Suspension Petition)	C RUTHWIK REDDY	R1 DIED PER LRS VIDE C.T RR 2TO4 UNSERVED(NO SUCH PERSON IN THIS ADDRESS)PROOF OF SERVICE FILED VIDE USR NO 33901/2023 R5 NOTICE SENT NOT YET RETURNED	MEDCHAL- MALKAJGIRI

FINAL HEARING

59	CMA/3425/2002 CMA/318/2003 CMA/3466/2002	VIMAL VARMA VASI REDDY	GP FOR ARBITRATION THE ADVOCATE GENERAL (R3) (ALONG WITH CMA 3466/2002, CMA 318/2003	HYDERABAD
60	CMA/3466/2002 IA 1/2011(CMAMP 199/2011)(For Being Mentioned)	ANITA CHANDER	GP FOR ARBITRATION THE ADVOCATE GENERAL (R2)	HYDERABAD
61	CMA/318/2003	VIMAL VARMA VASI REDDY		HYDERABAD
62	CMA/263/2007	SRINIVASA RAO BODDULURI	K VENKATA REDDY SR APP	RANGA REDDY
63	CMA/426/2007	K SITA RAM	CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) RR 1 AND 2 APP	HYDERABAD
64	CMA/1324/2008 IA 1/2018(Fix an Early Date) CMA/430/2009	GP FOR ARBITRATION	K PRABHAKAR R1 APP R2 SERVED R3 NOTICE SENT NOT YET RETURNED R4 SERVED	HYDERABAD
65	CMA/430/2009	K PRABHAKAR	RR 1 TO 4 SERVED	HYDERABAD
66	CMA/6/2009	RAMACHANDAR RAO VEMUGANTI	K VENUMADHAV SR APP	KARIMNAGAR
67	CMA/149/2009	NAGARJUNA REDDY BURRI	B NARASIMHA SARMA SR APP	MAHABUBNAGAR
68	CMA/387/2009	S MADAN MOHAN RAO	DASARI S V V S V PRASAD SR APP	KHAMMAM
69	CMA/462/2009 IA 1/2009(CMAMP 884/2009)(Fix an Early Date)	RAVINDER REDDY SINGI REDDY	V SRIKANTHA RAO SR APP	KARIMNAGAR
70	CRP/3177/2009 CMA/479/2009	G MANOHAR	CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) C V RAJEEVA REDDY (R20) RR 1, 2 APP., R3 NOT NECESSARY VIDE CT	HYDERABAD
71	CMA/479/2009	G MANOHAR	CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR) RR 1&2 APP R3 NOT NECESSARY PARTY VIDE C.T	HYDERABAD
72	CRLA/719/2014	NASEEB AFSHAN	PUBLIC PROSECUTOR MEMO FILED USR 59227/2024	MEDAK
73	CRLA/1112/2014	PRABHAKAR PERI	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	RANGA REDDY
74	CRLA/1167/2015	SUBRAHMANYAM KURELLA	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	RANGA REDDY
75	CRLA/90/2016	P PRABHAKAR REDDY	PUBLIC PROSECUTOR MEMO FILED USR 44009/2021 PAPER BOOK IS PLACED IN THE BUNDLE	MAHABUBNAGAR
76	CRLA/182/2016	SHAIK KARIMULLA	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD

77	CRLA/865/2016	T PRADYUMNA KUMAR REDDY T S ANIRUDH REDDY	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	RANGA REDDY
78	CRLA/1067/2016	MENCHU SANDEEP Y RATNA PRABHA	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	MEDAK
79	CRLA/1634/2017	N PARAMESWARA REDDY LEGAL AID	PUBLIC PROSECUTOR LC RECORD NOT RECEIVED.	RANGA REDDY
80	CRLA/72/2018	S SRIDHAR	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
81	CRLA/628/2018	MD FASEEHUDDIN SOHEB ANIRUDH SADHU	PUBLIC PROSECUTOR RCF SENT, LC RECORD NOT YET RECEIVED TILL DATE.	HYDERABAD
82	CRLA/893/2018 CRLA/130/2018	K V SUBBA REDDY PUBLIC PROSECUTOR	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	ADILABAD
83	CRLA/130/2018	P SUJATHA LEGAL AID	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	ADILABAD
84	CRLA/967/2018	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	MAHABUBNAGAR
85	CRLA/1377/2018	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
86	CRLA/1775/2018	D MADHAVI	PUBLIC PROSECUTOR	KARIMNAGAR
87	CRLA/2191/2018	H SUDHAKARA RAO	P VAMSHEEDHAR REDDY PUBLIC PROSECUTOR (R6)	RANGA REDDY
88	CRLA/2470/2018	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	ADILABAD
89	CRLA/2587/2018	PUBLIC PROSECUTOR	P VAMSHEEDHAR REDDY RCF SENT, LC RECORD NOT RECEIVED.	RANGA REDDY
90	CRLA/2634/2018 CRLA/2604/2018	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK FOR 2604/2018 AND 2634/2018 PREPARED AND PUT UP IN EB. MEMO FILED USR 43401/2019.	NALGONDA
91	CRLA/2604/2018	GARLAPATI JITHENDER REDDY	PUBLIC PROSECUTOR MEMO FILED USR 22057/19 dt,12-04- 2019	NALGONDA
92	CRLA/3157/2018	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB. R1 REP. BY PP.	ADILABAD
93	CRLA/182/2019 CRLA/161/2019 CRLA/191/2019	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB	ADILABAD
94	CRLA/161/2019	T S ANIRUDH REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB	ADILABAD
95	CRLA/191/2019	G JAYA REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB	ADILABAD

96	CRLA/192/2019	B VAIJAYANTHI	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	ADILABAD
97	CRLA/312/2019	BHANOTHU HUSSAIN	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	NALGONDA
98	CRLA/379/2019	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	MEDAK
99	CRLA/389/2019 CRLA/436/2019	AMMAJI NETTEM	PUBLIC PROSECUTOR	WARANGAL
100	CRLA/436/2019	G JAYA REDDY	PUBLIC PROSECUTOR	WARANGAL
101	CRLA/414/2019	C VASUNDHARA REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	KARIMNAGAR
102	CRLA/924/2019	VIVEK JAIN	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	ADILABAD
103	CRLA/1178/2019	P SATYA MANJULA LEGAL AID	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	MAHABUBNAGAR
104	RT/2/2020 CRLA/249/2020 CRLA/251/2020 RT/3/2020	LETTER	MANOJ REDDY KESHI REDDY	NALGONDA
105	RT/3/2020 IA 1/2023(Direction Petition)	LETTER	MANOJ REDDY KESHI REDDY	NALGONDA
106	CRLA/249/2020	MANOJ REDDY KESHI REDDY	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	NALGONDA
107	CRLA/251/2020	MANOJ REDDY KESHI REDDY	PUBLIC PROSECUTOR PAPER BOOK IS PLACED IN THE BUNDLE	NALGONDA
108	CRLA/103/2020	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	NALGONDA
109	CRLA/111/2020 IA 1/2024(Bail (u/s 389(1))) CRLA/146/2020	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
110	CRLA/146/2020	P PRABHAKAR REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	HYDERABAD
111	CRLA/132/2020	LAKSHMIKANTH REDDY DESAI SHAIK KARIMULLA	PUBLIC PROSECUTOR MEMO FILED USR 58324/21.	KARIMNAGAR
112	CRLA/149/2020 CRLA/10/2020	THOTA SIVA PARVATHI	PUBLIC PROSECUTOR LC RECORD NOT RECEIVED.	HYDERABAD
113	CRLA/10/2020	Y RATNA PRABHA	PUBLIC PROSECUTOR	HYDERABAD
114	CRLA/272/2020	P SUJATHA LEGAL AID	PUBLIC PROSECUTOR	MEDAK
115	CRLA/306/2020 CRLA/315/2020	T RAHUL Y RATNA PRABHA G JAYA REDDY	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB. MEMO FILED USR 32507/2021. MEMO FILED USR 7293/2024.	NALGONDA

116	CRLA/315/2020	PRABHAKAR BOMMAGANI	PUBLIC PROSECUTOR PAPER BOOK PREPARED AND PUT UP IN EB.	NALGONDA
117	CRLA/96/2021 CRLA/343/2021	P PRABHAKAR REDDY	PUBLIC PROSECUTOR MEMO FILED USR 72662/2021.	RANGA REDDY
118	CRLA/343/2021	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	RANGA REDDY
119	CRLA/328/2021 CRLA/354/2021 CRLA/391/2021 CRLA/395/2021	AVADESH NARAYAN SANGHI	PUBLIC PROSECUTOR	RANGA REDDY
120	CRLA/354/2021 IA 2/2021(Bail (u/s 389(1)))	ALI MOHIUDDIN	PUBLIC PROSECUTOR	RANGA REDDY
121	CRLA/391/2021	C SHARAN REDDY	PUBLIC PROSECUTOR	RANGA REDDY
122	CRLA/395/2021	ALI MOHIUDDIN	PUBLIC PROSECUTOR	RANGA REDDY
123	CMA/660/2023 IA 1/2023(Dispense with Petition)	K VENKATESH GUPTA	RANJITH KUMAR T SR FRESH NOTICE SENT NOT YET RETURNED PROOF OF SERVICE FILED 50001 2024 AND PROOF OF SERVICE FILED VIDE USR 54355 OF 2024	NAGARKURNOOL
124	CMA/11/2024 IA 2/2024(Suspension Petition)	AVANCHA H CHAKRAVARTHY	T L KRISHNA PRASAD R1 APP R2 NOTICE SENT NOT YET RETURNED COUNTER FILED VIDE USR 52674 AND 52677 OF 2024 PROOF OF SERVICE NOT FILED	YADADRI BHUVANAGIRI
125	CMA/205/2024	A SRINIVAS	RR1,3,4 AND 5 NOTICE SENT NOT YET RETURNED R2 NOTICE SERVED	HYDERABAD